

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512

Appeal No.-146/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 2 (2)

....Applicant

Vs.

ROC (M/s. Alpee Enterprises Pvt. Ltd.)

....Respondent

SECTION

U/s 252

Order delivered on 01.12.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the IT Deptt. : Mr. Sanjay Kumar, Ms. Easha, Ms. Poonam Datta

For the ARoC : Ms. Mitika Raja

ORDER

We have heard Ld. Counsel for the Income Tax Department. List the matter on **06.01.2023**.



**(RAHUL BHATNAGAR)
MEMBER (T)**

Amit Tiwari



**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**